## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

## **ORDER**

With the approval of Ld. Principal District & Sessions Judge, South District, posting & transfer of following officials are hereby made with immediate effect:

S.No.	Name of the Officials	From	To
1.	Sh. Itaish Yadav, SJA (EC: 66272884)	SJA/Reader in the court of Sh. Navjeet Budhiraja, ASJ-02, South, Saket Courts, New Delhi.	Branch In-charge, Copying Agency Branch, South, Saket Courts, New Delhi.
2.	Sh. Sukhranjan Mistry. SJA (EC: 83843021)		SJA/Reader in the court of Sh. Sunil Gupta, ASJ-06, South, Saket Courts, New Delhi.
3.	Sh. Ashwani Kumar Raina, JA (EC: 12072)	JA/Reader in the court of Sh. Sunil Gupta, ASJ-06, South, Saket Courts, New Delhi	JA/Reader in the court of Sh. Navjeet Budhiraja, ASJ-02, South, Saket Courts, New Delhi.
4.	Sh. Anil Kumar, JA (EC:13660)	JA/Ahlmad in the court of undersigned, South, Saket Courts, New Delhi.	JA/Ahlmad in the Vacant Court of Ld. MM-02, NI Act, South, Saket Courts, New Delhi.
5.	Sh. Prem Singh, JA (EC: 10781)	JA/Ahlmad in the Vacant Court of Ld. MM-02, NI Act, South, Saket Courts, New Delhi.	JA/Reader cum Ahlmad in the court of Ms. Pooja Kumari, MM NI Act (Digital Court)-02, South, Saket Courts, New Delhi.

## Note:

- Ms. Neetu, JJA (EC: 61996590) posted as Asstt. Ahlmad in the court of Sh. Lokesh Kumar Sharma, DJ Commercial, South is hereby directed to work during post lunch session in the court of undersigned on alternate days (i.e. Monday/ Wednesday/ Friday) and as & when the Asstt. Ahlmad of the court of undersigned is on leave.
- Sh. Akash Kumar Meena, JJA (EC: 438969604) is hereby withdrawn from the court of Ms. Pooja Kumari, MM, NI Act, Digital Court-02, South and further directed to continue working as regular Assistant Ahlmad in the vacant court of Ld. MM-02, NI Act.
- 3. Non-compliance of this order or immediately proceeding on leave shall be viewed seriously.

(SUGANDHA AGGARWAL)
Officer In-Charge (Admn.II)
South District, Saket Courts Complex
New Delhi

No. Admn.II/DJ-(S)/P&T/SD/24/ 5266-5291

Dated, New Delhi the 05/02/2024

Copy forwarded for information and necessary action:-

- 1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
- 2. The Officer-In-Charge(s)/Officer(s) concerned.
- 3. The Officer-In-Charge, Computer Branch, South District.
- 4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
- 5. The Drawing and Disbursing Officer, South District.
- 6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
- Website Committee, HQs, Tis Hazari, Delhi.
- 8. The PRO, South District.
- 9. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
- 10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
- 11. Officials concerned.
- 12. Guard File.

(SUGANDHA AGGARWAL)
Officer In-Charge (Admn.II)
South District, Saket Courts Complex
New Delhi